

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in official exigency with immediate effect :

S. No.	Name, Temp. Code or EC No.	From	To
1.	Shyam Singh EC: 90386	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: East KKD
2.	Pankaj Aggarwal EC: 72391030	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: East KKD
3.	Manjeet Kumar EC: 10670	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South-East Saket
4.	Ramesh Mehra EC: 67003609	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South-East Saket
5.	Biwajit Saha EC: 94794899	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South-East Saket
6.	Ashok Kumar EC: 92139/96039332	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shail Jain, Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka (On Diverted Capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shail Jain, Ld. Principal District & Sessions Judge Distt: Shahdara KKD

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7.	Umash Pflania EC : 72810855 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shall Jain, Ld. Principal District & Sessions Judge Distt: Shahdara KKD
8.	Sachin Sengar EC : 22665017 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shall Jain, Ld. Principal District & Sessions Judge Distt: Shahdara KKD
9.	Lalit Kumar Sharma EC: 32870461	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Vineeta Goyal, Ld. District Judge (Commercial Court)-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vineeta Goyal, Ld. District Judge (Commercial Court)-03 Distt: New Delhi PHC
10.	Vasu Dev EC: 90881	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Ms. Vineeta Goyal, Ld. District Judge (Commercial Court)-02 Distt: South-East Saket	Desg: Chowkidar Role: Chowkidar Posting: In the Court of Ms. Vineeta Goyal, Ld. District Judge (Commercial Court)-02 Distt: North-West Rohini
11.	Rajender Singh EC: 92006/67447107	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjiv Jain, the then, Ld. District Judge (Commercial Court)-03 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Namrita Aggarwal, Ld. Spl. Judge (PC Act) CBI-21 RACC
12.	Khemil Ram Arya EC: 10885/86559670	Desg: Peon Role: Orderly Posting: In the Court of Ms. Namrita Aggarwal, Ld. Spl. Judge (PC Act) CBI-21 RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Apama Swami, Ld. ASI-07 Distt: New Delhi PHC
13.	Vikas Sharma EC: 90864787/92100	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Apama Swami, Ld. ASI-07 Distt: New Delhi PHC
14.	Hem Chander EC : 29746917	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anu Aggarwal, Ld. ASI-07 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Aggarwal, Ld. ASI-06 (POCSO) Distt: South-East Saket

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15.	Gaurav EC: 85508289	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anu Aggarwal, Ld. ASI-07 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Aggarwal, Ld. ASI-05 (POCSO) Distt: South-East Saket
16.	Rajesh Kumar Sharma EC: 91007/9082009	Desg: Peon Role: Orderly Posting: Attached with Sh. Ashok Kumar, Ld. DHJS Officer Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ashok Kumar, Ld. ADJ-05 Distt: West THC
17.	Rohit Tehlan S/o Sh. Naresh Tehlan (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kiran Gupta, Ld. ADJ-01 Distt : South-West Dwarka

Note :

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- Sh. Ajay Kumar, Orderly, EC: 79290149/10480 presently posted in the Court of Ms. Kiran Gupta, Ld. ADJ-01, South-West, Dwarka is deputed in the Court of Dr. Hardeep Kaur, Ld. ADJ-04, South, Saket as an interim measure till the joining of regular peon posted therein i.e. Sh. Anand or till further orders, whichever is earlier. Thereafter, Sh. Ajay Kumar, Orderly, will report in the Office Pool, Admin. Branch-III, Central, THC.

Girish Kathpalia
04-02-2023

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

04 FEB 2023

No. 10901-10986 /ADMIN-III/Central/P&T/2023

Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

- The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
- Ld. Principal Judge, Family Courts, HQs, Dwarka Courts, New Delhi.
- The Ld. Officers/Officer-In-Charges concerned.
- The DDOs, Accounts Branches concerned for further necessary action, as per rules.
- The Administrative Officers (Judicial)/Branch In-Charges, concerned Administration Branch, Delhi/New Delhi.
- Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- The Officials concerned for immediate compliance.
- Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.
- Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Anju Bala
04/2/23
Anju Bala
Branch Incharge